

**Central Administrative Tribunal  
Madras Bench**

**OA/310/00251/2021**

**Dated the 27<sup>th</sup> day of April Two Thousand Twenty One**

**P R E S E N T**  
**Hon'ble Mr.S.N.Terdal, Member(J)**  
**&**  
**Hon'ble Mr.C.V.Sankar, Member(A)**

M.Kannan,  
S/o R.Mayan,  
Kuranguthoppu,  
Pandiarajapuram,  
T.Vadipatti SO,  
Madurai District, PIN 625 218. ..Applicant  
By Advocate **M/s.R.Malaichamy**

**Vs.**

1. Union of India, rep. by the  
Chief Postmaster General,  
Tamil Nadu Circle,  
Anna Salai, Chennai 600 002.
2. The Postmaster General,  
Southern Region (TN),  
Madurai 625 002.
3. The Senior Superintendent of Post Offices,  
Madurai Division,  
Madurai 625 002. ..Respondents

By Advocate **Mr.M.Kishore Kumar**

**ORAL ORDER**  
[Pronounced by Hon'ble Mr.S.N.Terdal, Member(J)]

The relief prayed for in this OA is as follows:-

- “i) To direct the respondents to absorb the applicant as GDS with all attendant benefits on considering his long years of service for about 27 years as outsider GDS; and
- ii) To pass such further or other orders as this Tribunal may deem fit and proper in the circumstances of the case.”

2. At the time of hearing, counsel for the applicant submits that he may be permitted to withdraw this OA with liberty to file a fresh one.
3. Permission is granted to withdraw the OA. Accordingly, this OA is dismissed as withdrawn. Applicant is at liberty to exercise an appropriate legal remedy, if so advised. No costs.

(C.V.Sankar)  
Member(A)

(S.N.Terdal)  
Member(J)

27.04.2021

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